NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1230 of 2019

IN THE MATTER OF:

Mistcold Sales and Services Pvt. Ltd. ...Appellant

Versus

Nayati Healthcare and Research Pvt. Ltd. ...Respondent

For Appellant: **Counsel appeared but did not mark appearance**

For Respondent: **Counsel appeared but did not mark appearance**

O R D E R

06.02.2020 List the appeal 'for admission (after Notice)' on 27th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md